

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

R.P. NO.: 14/2000 In O.A.No. 616/97.

Dated this Friday, the 9th day of February, 2001.

CORAM : Hon'ble Shri B. N. Bahadur, Member (A).

Hon'ble Shri S. L. Jain, Member (J).

K. Subba Rao ... Applicant.

(By Advocate Shri R.C. Ravalani).

VERSUS

Union of India & Others ... Respondents.

(By Advocate Shri R.R. Shetty
for Shri R. K. Shetty)

TRIBUNAL'S ORDER :

B.N.B.
~~order~~ This case is similar to the one decided by us today, where Review Petition No. 44/2000 is considered in O.A. No. 461/94. The matter being similar and the delay being of the same order i.e. 3 years plus, we are rejecting the Review Petition on the same ground. The reasons need not be repeated, as these have been given in detail in the aforesaid Review Petition. Hence, the Review Petition No. 14/2000 is rejected.

S.L.J.
(S.L. JAIN)
MEMBER (J)

OS*

B. Bahadur

(B.N. BAHADUR)
MEMBER (A).